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Fax: Srinagar: 0194-2506063(May-Oct.)

**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
**(Judicial Administration Section) Civil Secretariat**  
**(Srinagar/Jammu)**

Subject:- Court-wise distribution of litigation work among the Law Officers-regarding criminal matters.

**GOVERNMENT ORDER NO: 2720 -JK(LD) OF 2020**  
**D A T E D: 10 - 11 - 2020**

In continuation of Government Order No. 2702-LD of 2020 dated 19.10.2020, it is hereby ordered that Mr. Aseem Sawhney, Additional Advocate General shall attend to all the criminal matters including Habeas Corpus matters before the Court of Hon'ble Mr. Justice Rajesh Bindal including Division Bench of Hon'ble Mr. Justice Rajesh Bindal.

The aforesaid allocation shall be subject to further modification in case of exigency.

**By order of the Government of Jammu and Kashmir.**

*Sd/-*

**(Achal Sethi)**

**Secretary to Government**

No: LD(A)2016/35

Dated: 10 -11-2020

Copy to the:-

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi
2. Commissioner/Secretary to Government, General Administration Department.
3. Registrar General, J&K High Court, Jammu.
4. Principal Secretary to Hon'ble Chief Justice, J&K High Court, Jammu.
5. Director, Archeology, Archives and Museums, J&K, Jammu.
6. Concerned Law officers.
7. Administrative Officer, Advocate General's Office, Jammu
8. Government Order File.
9. Concerned File.

*Ashish Gupta*  
10.11.20

**(Ashish Gupta)**

**Deputy Legal Remembrancer**